

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The Government of India's circular dated 22nd Feb., 1991 and NABARD's circular dated 20th March, 1993 refer to the extension of benefits on the basis of the 4th and 5th bipartite settlements of Commercial Banks to Regional Rural Bank employees. These circulars do not specifically refer to the extension of benefits of future bipartite agreements in Commercial Banks to the workmen staff of the Regional Rural Banks (RRBs) The remuneration of officers and other employees appointed by a Regional Rural Bank is to be determined by the Central Government under RRBs Act, 1976.

#### Growth In Tourism

6337. SHRI A VENKATESH NAIK  
SHRI SHRAVAN KUMAR PATEL

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the percentage growth in tourism during the year 1992, 1993 and 1994 indicating the actual volume of tourist traffic registered, and

(b) how does it compare with the growth in global tourism during these years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) The percentage growth of tourist arrivals in India and global tourist traffic during the year 1992, 1993 and 1994 were.

Year	Tourist Arrivals (Actual)	%Change	Global Tourist Traffic (In million)	%Change
1992	1867651	-	502.9	-
1993	1764830	-5.5	512.9	2.0
1994	1886433	6.9	528.4	3.0

#### 'EXIM' Bank

6338 SHRI DHARAMABHIKSHAM : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Andhra Pradesh has sought a Regional Office of 'EXIM' Bank in the State; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Export Import Bank of India (Exim Bank) has reported that it has not received any request from State Government of Andhra Pradesh for opening of its office in the State.

(b) Does not arise.

#### Group Life Insurance Scheme

6339. SHRI MANIKRAO HODLYA GAVIT .  
SHRI SRIKANTA JENA :

Will the Minister of FINANCE be pleased to state

(a) whether an expert Committee has been set up to supervise the operation of National Social Assistance Scheme and the Group Life insurance Scheme; and

(b) if so, the composition thereof and the mam functions assigned to it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) and (b). A Committee has been constituted on the 12th April, 1995 to operationalise the announcement made by the Finance Minister with regard to the National Social Assistance Scheme and Group Life Insurance Scheme in rural areas. The Composition of the Committee and the terms of reference of the Committee are given in the attached Statement I & II respectively

#### STATEMENT-I

##### Composition of the Committee

1. Shri B N Yugandhar, Secretary, Ministry of Rural Areas and Employment, Government of India	Chairman
2. Secretary Expenditure or his representative	Member
3. Secretary Welfare or his representative	Member
4. Advisor (Rural Development), Planning Commission.	Member
5. Prof S Guhan, Madras Institute of Development Studies.	Member
6. Smt Nirmla Buch, Member, PESB	Member
7 to 10 A representative each of the State Governments of Karnataka, Madhya Pradesh, Rajasthan and West Bengal	

In addition to above, for purposes of working out the details regarding the Group Life Insurance Scheme of LIC, the Committee could co-opt senior officials of LIC and Department of Insurance to assist them. Similarly, officials of Ministry of Health and Family Welfare may be coopted with the work of the Committee

#### STATEMENT II

##### Terms of Reference of the Committee

(1) To work out the salient features of the new Centrally Sponsored Scheme on National Social Assistance for the poor comprising of the three